



**Government of Jammu and Kashmir
Civil Secretariat, Home Department
Jammu/Srinagar**

**Notification
Jammu the 25th, January, 2018**

SRO-42 - In exercise of the powers conferred under Section 34 of the Constitution of Jammu and Kashmir, the Governor is pleased to order that the remaining term of imprisonment of Eight (08) prisoners, mentioned in the Annexure hereto, shall be remitted with effect from 26th January, 2018.

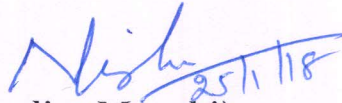
By order of the Government of Jammu and Kashmir.

Sd/-
(R.K.Goyal) IAS

Principal Secretary to the Government
Home Department
Dated: 25 -01-2018

No: Home/Jail/102/2001-Part-IV/
Copy to the:-

1. Principal Secretary to the Hon'ble Governor.
2. Principal Secretary to the Hon'ble Chief Minister.
3. Director General of Police, J&K.
4. Director General of Police (Prisons), J&K.
5. Divisional Commissioner, Jammu
6. Divisional Commissioner, Kashmir.
7. Commissioner/Secretary to Government, General Administration Department.
8. Inspector General of Police, CID, J&K, Jammu.
9. Inspector General of Police, Kashmir.
10. Inspector General of Police, Jammu.
11. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
12. Special Secretary to the Chief Secretary.
13. Private Secretary to Principal Secretary to Government, Home Department.
14. Concerned file.


(Nivedita Munshi)

Under Secretary to Government
Home Department

Annexure to Notification SRO-42 of 2018 dated 25-01-2018

S No	Name with full particulars	Age	Offence	Term of imprisonment	Period of actual sentence undergone upto 25.01.2018 inclusive of under trial period.			Present lodgment
					Y	M	D	
1	Raj Singh S/O Khajoor Singh R/o Toph Manbasa Jammu.	78 years	U/S 302 RPC,3/25 IAA	Life imprisonment fine of Rs 7000/- or seven months	18	06	29	Central Jail, Kotebhalwal
2	Narinder Kumar S/o Bansari Dass R/o Nagri Parole, District Kathua.	43 years	U/S 302 RPC	Life imprisonment + fine Rs 5000/-	14	06	28	Central Jail, Kotebhalwal
3	Balbir Singh S/o Rattan Singh R/o Foreocheehi P/S Bhaini Main Khan District Gurdaspur, Punjab.	47 years	U/S 302 RPC	Life imprisonment + fine Rs 5000/-	16	10	05	Central Jail, Gurdaspur, Punjab
4	Tilak Raj S/o Bhagat Ram R/o Madhrakhi Tehsil Basholi District Kathua.	48 years	U/S 302 RPC	Life imprisonment and fine of Rs 10,000/ or six months more.	14	03	12	Central Jail, Kotebhalwal, Jammu
5	Kamlesh Devi W/o Ramesh Lal R/o Rakh Badoie Tehsil and District Samba.	65 years	U/S 302/34 RPC	Life imprisonment	14	00	27	District Jail, Jammu
6	Swarno Devi @ Giddi W/o Sat Paul R/o Tehsil and District Samba.	66 Years	U/S 302/34 RPC	Life imprisonment	14	02	02	District Jail, Jammu

Handwritten signature and date: 25/1/18

